COMMENTS FOR THE CONSULATION PAPER ON FOREIGN INVESTMENT LIMITS FOR BRODCASTING SECTOR

By

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Sir

I feel that the FDI upper limit for DTH should be raised to more than 74%. FDI will definitely bring more foreign funding to our DTH services which require international funding to build up the scientific infrastructure. This should have been done much, much earlier. We should alleviate the fear that we will loose ourselves to foreign control.

In fact, we can even relax our downlinking norms so as to permit more international channels like Fox News, CNN International, Reuters, and a host of international adult channels.

India has witnessed television since the past fifteen years and with the onset of increased speed in broadband and IPTV, it is needless to say that we should have a relook at our television regulatory framework. We should have self regulation guidelines 2008 to be in place soon.

Thanks.